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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. SATYAKETU PATEL

K-2

DHIREM R. DAVE

Pehinomer

## **ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioners. Respondent no. 2 Mr. Satyaketu Patel present. None present for other Respondents.

Both sides represented that appeal is pending before Hon'ble NCLAT against the order dated 31.08.2017.

Hence, list the matter on 23.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL